

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 10041/2024

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Appellant(s)

VERSUS

BABUA KOERI (D) & ORS. Respondent(s)
[Only C.A. No. 10042/2024 is listed under this item]

WITH

C.A. No. 10042/2024 (III-A)

Date : 24-09-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Anu H. Kirittika, Adv.
Mr. Rajeev Singh, AOR

Mr. Akhilesh Kumar Pandey, AOR

For Respondent(s) :

Ms. Asha Gopalan Nair, AOR
Mr. Shashikant Pralhad Chaudhari, Adv.

Mr. Ankur Yadav, AOR
Mr. Akhilesh Kumar Pandey, AOR
Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 10042/2024

Respondent Nos.1 (i) and 2 are duly represented.

Certificate of service from the concerned High Court is still awaited with regard to respondent Nos.1(ii-iv).

Service is complete on respondent No.1(v) through dasti mode but none has entered appearance.

List again on 14.11.2025.

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SUJATA SINGH
Registrar